

**CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,**  
**SHRI. P. P. RAJVAIDYA. (C.R. NO.16)**

**Date : 23.07.2020**

Sr.No.	Case No.	Party	Stage	Next date
1	Cr.B.A. 1579/2020	Vibhor Vyankat Iyer V/s Azad Maidan Police Station	Arguments	
2	ABA 778/2020	Jayashri Parakh V/s Azad Maidan Police Station	Arguments	
3	Cr.B.A. 1590/2020	Amitkumar Samsher Singh V/s MRA Marg Police Station	Order	
4	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Arguements	
5	Cr.B.A. 1590/2020	Amitkumar Samsher Singh V/s MRA Marg Police Station	Order	

Sheristedar  
C.R.No16.